

FORM A PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF PAGONXT MERCHANT SOLUTIONS INDIA PRIVATE LIMITED

Sr. No.	PARTICULARS	DETAILS
1.	Name of Corporate Person	Pagonxt Merchant Solutions India Private Limited
2.	Date of Incorporation of Corporate Person	04 November 2019
3.	Authority Under Which Corporate Person Is Incorporated / Registered	Companies Act / Registrar of Companies
4.	Corporate Identity Number	U74110MH2019PTC332473
5.	Address of The Registered Office and Principal Office of Corporate Person	Registered Office: 23,Floor-2, Plot-59/61, Arsiwala Mansion Nathalal Parikh Colaba, Mumbai 400005, Maharashtra, India Corporate Office: The Hive, SRP Stratford, No.5, Rajiv Gandhi Salai, Kottivakkam, Chennai 600041, Tamil Nadu, India
6.	Liquidation Commencement Date of Corporate Person	21 March 2025
7.	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Name: Krishna Chamadia Address: B-13, Anjani Complex, Parera Hill Road, Andheri East, Mumbai 400099 Email: krishna@sphereadvisory.com Mobile: 9833909615 Regn. No.: IBBI/IPA-001/IP-P00694/2017-2018/11220
8.	Address and e-mail to be used for correspondence with the Liquidator	Address: B-13, Anjani Complex, Parera Hill Road, Andheri East, Mumbai - 400099 Process Email Id: pagonxt.abc@gmail.com
9.	Last Date for Submission of Claims	20 April 2025

Notice is hereby given that the Pagonxt Merchant Solutions India Private Limited has commenced voluntary liquidation on 21 March 2025.

The stakeholders of Pagonxt Merchant Solutions India Private Limited are hereby called upon to submit a proof of their claims, on or before 20 April 2025, to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or preferably by electronic means.

In order to get a copy of claim form, you may download the claim form from the website <https://ibbi.gov.in/home/downloads> (Sr. No. 4 Forms under the Insolvency and Bankruptcy Board of India (Voluntary Liquidation process) Regulations, 2017)

Submission of false or misleading proofs of claim shall attract penalties.

Krishna Chamadia

Regn No.: IBBI/IPA-001/IP-P00694/2017-2018/11220

26 March 2025, Mumbai

